

(c) whether the set-back in the tourist traffic to Kashmir this year was analysed and evaluated and if so, the result thereof; and

(d) what steps are proposed to be taken to promote inland as well as international tourist for the benefit of the country.

The Minister of Transport (Shri Raj Bahadur): (a) Yes Sir.

(b) and (d). A statement giving the information is laid on the Table of the House. [Placed in Library. See No. LT-3004/64].

(c) This point though not on the agenda, was also discussed. As a result, a publicity campaign in conjunction with the J. & K. Government through advertisements, write ups in the press, radio programmes, cinema slides has been undertaken. The J. & K. Government have also agreed to give certain concession on accommodation in house boats and transport service in the valley.

It is expected that the results of the efforts would be known by the end of October, 1964. It is learnt reliably that the Amarnath Yatra has been a great success; the number of pilgrims apart from the Sadhus being more than 6,000 and is regarded as a record figure.

Crimes in Aeroplanes

- *59. { Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:
Shri Shree Narayan Das:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Civil Aviation be pleased to refer to the reply given to Starred Question No. 1109 on the 21st April, 1964 and state:

(a) whether the Government of India have completed the study of the International Convention on Crimes occurring on board the aeroplanes;

(b) if so, the important features of the said Convention; and

(c) whether the question of signing this Convention has been considered by Government?

The Minister of Civil Aviation (Shri Kanungo): (a) to (c). The Convention is still under examination.

Sugar Marketing Board

- *60. { Shri Yashpal Singh:
Shri Onkar Lal Berwa:
Shri K. N. Pande:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the constitution of the Sugar Marketing Board has been finalised;

(b) if so, the main features thereof; and

(c) when it will come into existence?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) No, Sir. It is still under consideration.

(b) Does not arise.

(c) After the constitution has been finalised.

Rice Mill Machines

70. { Shri Ram Harkh Yadav:
Shri Onkar Lal Berwa:
Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:
Shri P. Venkatasubbalah:
Shri M. Rampure:
Shri Shree Narayan Das:
Shri Shinde:
Shri K. N. Tiwary:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have deputed a delegation of experts to purchase rice milling machines in Europe;